

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 559 of 2020

IN THE MATTER OF:

Mahender Kumar Khandelwal

...Appellant

Versus

Power Finance Corporation Ltd. & Anr.

...Respondents

Present:

For Appellant: Ms. Ranjana Roy Gawai, Mr. Neeraj Kaul, Mr. Vineet Kumar and Mr. Pervinder Tanwar, Advocates.

For Respondents: Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharyya, Ms. Ashlesha Mittal and Ms. Sanskriti Sidana, Advocates.

ORDER
(Through Virtual Mode)

23.11.2020: Ms. Ranjana Roy Gawai, learned counsel representing the Appellant submits that she has instructions to withdraw the appeal. The appeal is accordingly dismissed as withdrawn. Interim directions, if any, shall stand vacated.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc